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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/44/2016
NAME OF THE PETITIONER(S) : C. Ramachandran
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R - RAJESH	Counsel for R1-R9	
2)	M.L. PREETHA for KSR & CO.	Counsel for petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed written submissions. Counsel for respondent sought time for filing written submissions. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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